

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

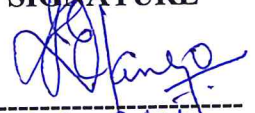
APPLICATION NUMBER : TCP 385/(IB)

PETITION NUMBER : TCP/385/ (IB)/2017

NAME OF THE PETITIONER(S) : KITEC INDUSTRIES INDIA PVT LTD


NAME OF THE RESPONDENT(S) : EMMANUEL ENGINEERING PVT LTD

UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|---|
| | K. ELANGO | REPRESENTATION BY WHOM |  Counsel for Petitioner |

ORDER

Counsel for the Petitioner present. He submitted that he has filed all the required documents in relation to Section 9 (3) (b) and (c) of I&B Code 2016. Counsel for Respondent prayed for time to reply. At request, time is enlarged. Put up on 03.07.2017 at 10.30 A.M.


(S.Vijayaraghavan)
Member (Technical)


(K. Anantha Padmanabha Swamy)
Member (Judicial)